

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI  
MEMORANDUM OF APPLICATION

Application No. 73 of 2022 (SZ)

Between

VijayaMurugan,  
S/o Narayana Pillai,  
Shivasree Vilasam, Keerupazhanji ,  
Kakkavilai, Kollemcode and Post,  
Kanyakumari District.  
Pin code : 629160  
Email: rathikavijay1982@gmail.com  
Cell Phone: 830400805

... Applicant

And

The District collector,  
Kanyakumari District,  
Nagercoil.  
And four Others

.... Respondents

MEMO FILED ON BEHALF OF THE APPLICANT

The above mentioned Original Application has been filed by the Applicant with prayer for the sealing the vehicle service station conducted by fourth and fifth Respondents in Survey No.507/9 of Kollemcode 'A' Village of Killiyoor Taluk, Kanyakumari District and also for restraining the fourth and fifth Respondents till the disposal of the Original Application. But now the Applicant has learnt from reliable sources that the consent to operate that vehicle service station has been granted by the Second Respondent and thus this Original Application has become infructuous.

Therefore it is most humbly prayed that this Hon'ble Tribunal maybe pleased to allow the Applicant to not press the matter and thus render justice.

Dated at Madurai, this the 18<sup>th</sup> day of July. 2022

 C.R. Nimal

Counsel for Applicant.

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M/s. M.P.HARIPRASAD  
C.R.NIMAL

Counsel for the Applicant

Mobile No: 9360206080